

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/342(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR MEDIA PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. Matter stands adjourned to **21.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**